

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW NO. 84 OF 2020

Smt. Gisela Andrade E Marchon

..... Petitioner

V e r s u s

State of Goa & anr.

..... Respondents

Mr. Raunaq Rao, Advocate for the Petitioner.

Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1 to 5, 7 and 8.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 17th July, 2020

P.C.

1. Heard Mr. Raunaq Rao, the learned Counsel for the petitioner.
2. Issue notice to the respondents returnable on 21st July, 2020. In addition to the usual mode of service, private service is permitted.
3. Ms. Maria Correia, learned Additional Government Advocate, waives service on behalf of respondent nos.1 to 5, 7 and 8.

M. S. JAWALKAR

M. S. SONAK, J.

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